

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
STARRED QUESTION NO.*213
TO BE ANSWERED ON 09.03.2018

Death of Wild Animals

*213. SHRI GAURAV GOGOI:
SHRI JYOTIRADITYA M. SCINDIA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Wildlife Protection Society of India (WPSI) has recently revealed that a large number of leopards, lions and other wild animals have died in the past few months across the country;
- (b) if so, the details of wild animals killed/died in the past six months along with the reasons therefor;
- (c) whether the State Governments/ Wildlife Sanctuary Protection Authorities have proved completely ineffective in protecting wild animals from poaching etc.;
- (d) if so, the details thereof; and
- (e) the concrete plans formulated by the Union Government in consultation with State Governments to provide adequate protection to wild animals across the country?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a), (b),(c),(d) AND (e) OF THE LOK SABHA STARRED QUESTION NO. *213 REGARDING “DEATH OF WILD ANIMALS” RAISED BY SHRI GAURAV GOGOI AND SHRI JYOTIRADITYA M. SCINDIA DUE FOR REPLY ON 09.03.2018.

- (a)and(b) The Ministry is aware of death of wild animals including leopards in various parts of the country. The death of wild animals is attributed to various factors like ageing, diseases, in-fighting, poaching etc.

The management and protection of wildlife is primarily the responsibility of the concerned State/ Union Territory Governments. Information on death of wild animals in the States/Union Territories is not collated in the Ministry.

- (c) No, Sir. Due to the effective management and enforcement of the State Forest Department, the population of several wild animals like tigers, lions, rhinos and elephant have increased.

- (d) Does not arise.

- (e) The measures taken by the Union Government for protection of wild animal includes:

- i. Government of India provides financial assistance to all State/Union territory Governments under the various Centrally Sponsored Schemes for conservation and management of wildlife in the country. Details of funds released under these schemes viz. ‘Integrated Development of Wildlife Habitats’, ‘Project Tiger’ and ‘Project Elephant’ during the last three years is at **Annexure-1a, 1b and 1c.**
- ii. Government of India has also provided necessary advisories for management of Human-Wildlife conflict in States/UTs.
- iii. Government of India has launched third ‘National Wildlife Action Plan (2017-2031) in consultation with State Governments and wildlife experts which envisages various priority action points for conservation and protection of wildlife. The Action Plan is divided into 17 Chapters like protection, control of poaching and illegal trade in wildlife, wildlife health and human-wildlife conflict mitigation etc.

ANNEXURE-1a

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE LOK SABHA STARRED QUESTION NO. *213 REGARDING “DEATH OF WILD ANIMALS” RAISED BY SHRI GAURAV GOGOI AND SHRI JYOTIRADITYA M. SCINDIA DUE FOR REPLY ON 09.03.2018.

Details of funds released to State/ UT Governments under IDWH**(Rs. in lakhs)**

S.No.	Name of States/UTs	2014-15	2015-16	2016-17
1	A& N Islands	00	100.00	118.49
2	Andhra Pradesh	63.31	0	0
3	Arunachal Pradesh	00	304.02	256.8107
4	Assam	149.11	87.10	0
5	Bihar	85.249	108.011	100.576
6	Chandigarh	0	0	26.06514
7	Chhattisgarh	482.087	213.409	278.9453
8	Goa	00	00	0
9	Gujarat	634.94	395.798	497.604
10	Haryana	14.71	99.33	124.6572
11	Himachal Pradesh	430.345	431.837	280.31
12	Jammu & Kashmir	506.761	354.00	336.50626
13	Jharkhand	101.12	18.62	0
14	Karnataka	483.7769	262.13	325.52
15	Kerala	818.491	967.386	1928.42
16	Madhya Pradesh	371.354	394.565	322.265
17	Maharashtra	402.723	277.94	497.35
18	Manipur	129.192	248.919	340.032
19	Meghalaya	44.87	38.3902	55.23
20	Mizoram	131.54134	94.55	1234.95
21	Nagaland	85.155	235.48	357.846
22	Odisha	350.3229	246.8365	279.65
23	Puducherry CR	12.00	0	0
24	Rajasthan	367.296	314.788	453.87878
25	Sikkim	169.15643	290.32635	145.52
26	Tamil Nadu	280.626	113.261	0
27	Uttar Pradesh	224.899	235.05	250.956
28	Uttarakhand	141.116	188.318	545.30576
29	West Bengal	108.847	100.934	237.66
	TOTAL	6588.99857	6120.99905	8994.54814

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE LOK SABHA STARRED QUESTION NO. *213 REGARDING “DEATH OF WILD ANIMALS” RAISED BY SHRI GAURAV GOGOI AND SHRI JYOTIRADITYA M. SCINDIA DUE FOR REPLY ON 09.03.2018.

Details of funds released to State/ UT Governments under Project Tiger
(Rs. in Lakhs)

Sl. No.	State	2014-15	2015-16	2016-17
1	Andhra Pradesh	184.141	0.00000	173.48600
2	Arunachal Pradesh	658.4260	429.53900	597.28900
3	Assam	1509.389	1425.41300	1510.92100
4	Bihar	317.096	223.55051	487.83800
5	Chhattisgarh	609.827	398.94500	626.56700
6	Jharkhand	199.08	47.98470	323.76200
7	Karnataka	1565.7726	1378.19440	3203.61440
8	Kerala	517.5351	396.60100	780.23100
9	Madhya Pradesh	4335.1182	1421.00700	12885.59790
10	Maharashtra	3425.5241	3923.07890	8229.71800
11	Mizoram	232.1896	187.98450	301.54800
12	Odisha	707.3885	544.80052	917.16700
13	Rajasthan	627.192	1257.80800	381.30200
14	Tamil Nadu	864.316	1950.17128	949.86900
15	Telangana	-	214.81920	239.25900
16	Uttarakhand	391.19	683.98538	1023.40300
17	Uttar Pradesh	760.9283	624.54630	1057.04500
18	West Bengal	596.8825	376.50781	536.14070
	Total	17,502.000	15,484.9365	34,224.7580

Annexure-1c

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE LOK SABHA STARRED QUESTION NO. *213 REGARDING “DEATH OF WILD ANIMALS” RAISED BY SHRI GAURAV GOGOI AND SHRI JYOTIRADITYA M. SCINDIA DUE FOR REPLY ON 09.03.2018.

Details of funds released to State/ UT Governments under Project Elephant

(Rs. in lakhs)

Sl. No	State/UTs	2014-15	2015-16	2016-17
1	Andhra Pradesh	13.523	-	13.62282
2	Arunachal Pr.	97.714	61.206	100.062
3	Assam	236.664	-	275.6668
4	Chhattisgarh	43.7456	21.91	61.1624
5	Jharkhand	88.4256	53.453	95.7704
6	Karnataka	225.319	181.054	254.80
7	Kerala	236.72	204.54	429.8712
8	Maharashtra	38.202	8.062	14.335
9	Meghalaya	118.838	81.387	130.266
10	Nagaland	44.8132	15.44	20.3143
11	Orissa	153.35	105.63	284.0342
12	Tamil Nadu	251.208	160.533	25.80
13	Tripura	6.03	26.10932	22.464
14	Uttar Pr.	5.16	15.33	14.174
15	Uttarakhand	103.908	82.61	175.4576
16	West Bengal	103.814	105.174	101.45
17	Haryana	-	10.00	-
18	Bihar	-	3.008	16.2904
19	Rajasthan	-	-	15.84
20	Punjab	-	-	1.825
21	Madhya Pradesh	-	-	6.8442
22	Manipur	-	-	-
	Total	1767.4344	1135.44632	2060.05032
